NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/(IB)/2017

NAME OF THE PETITIONER(S)

: AMALAGAMATIONS REPCO LTD

NAME OF THE RESPONDENT(S)

: VISUWAM AUTO SPARES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. VIDHYD SHANKAR ADV FOY RESPONDENT R. VIOLTO SLANKO

A. Vielye For M/s. King & Partridge

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ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that orders have been passed in the Division Bench in another matter wherein this respondent is a party, declaring moratorium and admitted the application u/s 9 of IB Code, 2016. Time extended at request for hearing the matter. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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